

31.07.2014 ✓

O.A.357/2007

Hon'ble Shri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

Sri D. Awasthi, learned counsel appearing on behalf of the applicant is present. Sri S. K. Awasthi holding brief for Sri B. B.Tripathi, learned counsel appearing on behalf of the respondents is present. The learned counsel for the applicant submits that vide order dated 21.8.2008, the respondents have rejected the claim of the applicant and the same was filed by the respondents along with application dated 15.10.2013. The learned counsel for the applicant submits that since the respondents have rejected the claim of the applicant as such, he may be permitted to withdraw the same and file a fresh O.A. challenging the order dated 21.8.2013. He is permitted to do so.

As per the statement given by the applicant, the O.A. is dismissed as withdrawn with liberty to file a fresh O.A. subject to limitation.

OB
certified & sealed
Dated 31-7-14
By
04-8-14

S. Ch
Member (A)
Vidya

VR. and
Member (J)